4,63,02,936

1,10,66,366

ame of the corporate debtor: Orient Tour	Date of commencement of liquidation: 05/08/2021									List of				
ame of the corporate debtor: Orient four								Claims as						
				List of Secured Financial Creditors								Ciaims as		(Amount in ₹)
Name of creditor	Details of	claim	Details of claim admitted								Amo Am	Amount		Remarks, if any
		Amount claimed	Amount of claim	Nature of	Amou	Whet	Details of Security Interest	Amount covered	Whether related	% share	unt		claim rejected	
	receipt		admitted	claim	nt	her	, , , , , , , , , , , , , , , , , , , ,	by guarantee		in total	of	mutual		
					cover	secur		.,0			conti	dues, that		
					ed by	ity				of claims		may be		
					securi					admitte	nt	set off		
					ty	est				d	claim			
					intere	relin								
					st	quish								
						ed?								
						(Yes/								
						No)								
eligare Finvest Limited	22-09-21	4,63,02,936	1,10,66,366	Loan	0	No	The Financial Creditor sanction the loan to the Debtor against the security	NO	No	100%	0	0		Claim amount of Rs. 352,36,570 is
				Against			interest created in the following immovable property by way of deposit of title							under verification .
				Property			deeds.(1) Shop No. 35 ,ground floor ,Arenja Corner , Plot No 71 , Scetor 17 ,							
				(LPA)			Vashi ,Navi Mumbai . (2) Shop No.10, ground floor , Arenja Corner , Plot No.71							
							,Sector 17, Vashi , Navi Mumbai . (3) Shop No.1 , ground floor ,Neel Empress							
							Buliding ,Plot No.92 & 93 ,Sector 1 , New Panvel (E) Navi Mumbai. As per							
							Form D Filed Financial Secured creditor, It will not relinquish the right of							
							security interst in the proceeding and secured asset will not form of							
							liquidation estate. Religare Finvest Ltd. is not relinquishing its right under							
	1	I	1	1	1	1	11	1	1	I				1

Insolvency & Bankruptcy Code 2016.